

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN & CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO: 2293**  
TO BE ANSWERED ON 29.07.2022

**MOTHER AND CHILD CARE SERVICES**

2293. SHRI SANGAM LAL GUPTA:  
SHRI PRATAP CHANDRA SARANGI:  
SHRI P.P. CHAUDHARY:  
DR. RAMAPATI RAM TRIPATHI:  
SHRI BRIJBHUSHAN SHARAN SINGH:  
SHRI MAHENDRA SINGH SOLANKY:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state  
:

- (a) whether the Government plans to provide assistance for delivery of mother and child care services in far-flung areas of Uttar Pradesh, Odisha, Rajasthan and Madhya Pradesh;
- (b) if so, the details thereof along with the time by which the said services are likely to be started;
- (c) whether Government is taking steps to reduce the deficiency of funds for the salary of the staff appointed at Anganwadi Centres;
- (d) if so, the details thereof; and
- (e) the number of Anganwadi Centres and beneficiaries in Pratapgarh, Deoria, Gonda-Bahraich districts of Uttar Pradesh, Balasore district of Odisha, Jodhpur district of Rajasthan and Dewas -Shanapur constituency of Madhya Pradesh?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b) Government of India is already providing assistance for delivery of mother and child care services in far-flung areas of Uttar Pradesh, Odisha, Rajasthan and Madhya Pradesh and rest of the country under "Saksham Anganwadi & Poshan 2.0 (Anganwadi Services)" and "Pradhan Mantri Matru Vandana Yojana (PMMVY)".

Under Anganwadi Services a package of six services, namely, (i) Supplementary Nutrition; (ii) Pre-school Non-formal Education; (iii) Nutrition & Health Education; (iv) Immunization; (v) Health Check-up; and (vi) Referral Services is provided to all the eligible registered beneficiaries, viz., children in the age group of 0-6 years, pregnant women and lactating mothers through the platform of Anganwadi Centres across the country. Three of the services viz. Immunization, Health Check-up and Referral Services are related to health and are provided through NRHM & Public Health Infrastructure.

Also, this Ministry is implementing Pradhan Mantri Matru Vandana Yojana (PMMVY) w.e.f. 01.01.2017 with the objectives of (i) providing partial compensation for the wage loss in terms of cash incentive, so that the woman can take adequate rest before and after delivery of the first child; and (ii) to improve health seeking behaviour amongst the Pregnant Women & Lactating Mothers (PW&LM).

The PMMVY 2.0 is a sub-scheme under Mission Shakti launched recently to provide integrated benefits to women belonging to socially and economically disadvantaged sections of society. The revamped PMMVY under Mission Shakti now also aims to promote positive behavioral change towards girl child by providing additional cash incentive for the second child, if that is a girl child.

The following changes in the salient features of PMMVY have been made with effect from 01.04.2022 with the launch of PMMVY 2.0 under Mission Shakti:

- i. The scheme is to provide maternity benefits to women belonging to socially and economically disadvantaged sections of society;
- ii. The maternity benefit is to be provided to a woman for the first two living children provided the second child is a girl;
- iii. For the first child the maternity benefit of ₹5000 is provided in two instalments under PMMVY and the beneficiary is also entitled to receive the cash incentive as per approved norms towards Maternity Benefit under Janani Suraksha Yojana (JSY) after institutional delivery so that on an average, a woman gets ₹6000.
- iv. For the second child, the benefit of ₹6000 is to be provided subject to second child is a girl child in one instalment after the birth;
- v. The beneficiaries' husband's Aadhaar is not mandatory for availing the benefits under the Scheme;
- vi. Cases of miscarriage/still births are to be treated as fresh cases for providing maternity benefit under the scheme.

(c) & (d) Central Government releases funds to the States/ UTs under the General component for the honorarium of the Anganwadi Workers as well as Helpers, as per guidelines of the scheme, based on availability of Utilisation Certificates (UC) & Statement of Expenditure (SOE). There is no delay in such releases, if the States/UTs are in compliance of guidelines. There has been no decline in release of funds to the States /UTs under this component. Further, sustained engagements with the States/ UTs is undertaken to ensure that the challenges faced in the implementation of the Scheme are addressed timely.

(e) The details of the number of Anganwadi Centres and beneficiaries, as reported in ICDS-RRS Portal, in Pratapgarh, Deoria, Gonda-Bahraich districts of Uttar Pradesh, Balasore district of Odisha, Jodhpur district of Rajasthan and Dewas - Shanjapur constituency of Madhya Pradesh are as under:

Status of AWCs and Beneficiaries as on March 2022 under ICDS-RRS											
S . N o	State Name	District Name	No of Report ing AWCs	Supplementary Nutrition Programme				Pre School Education			
				Child ren (6m to 3yr)	Child ren (3 to 6 yr)	Total Child ren (6m to 6yr)	Pregna nt Wome n and Lactact ing Mother	Total Benefici aries (Childre n+ PW&LM)	Boys (3 to 6 yr)	Girls (3 to 6 yr)	Total (3 to 6) yr
1	MADHY A	DEWAS	1860	55686	66938	12262 4	19424	142048	276 46	281 17	5576 3
2	PRADES H	SHAJAPU R	1807	57075	62106	11918 1	22377	141558	261 94	262 44	5243 8
3	ODISHA	BALESH WAR/ BALASOR E	4205	86226	99459	18568 5	31960	217645	464 65	447 77	9124 2
4	RAJAST HAN	JODHPU R	757	17225	12480	29705	9120	38825	721 6	721 7	1443 3
5	UTTAR PRADES H	BAHRAIC H	3472	10278 1	77602	18038 3	68030	248413	310 65	289 02	5996 7
6		DEORIA	3243	45159	43865	89024	37946	126970	209 88	221 12	4310 0
7		GONDA	2952	77747	59050	13679 7	49996	186793	243 04	235 65	4786 9
8		PRATAPG ARH	2721	78508	56719	13522 7	32551	167778	245 56	230 11	4756 7

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